

HIGH COURT OF KARNATAKA

March 25, 2020
00.20 AM

NOTIFICATION

The **Court sittings** of High Court of Karnataka, at the Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi, and all District and Trial Courts, Family Courts, Labour Courts, Industrial Tribunals in the State **already notified shall stand cancelled.** The **order of closure** issued by the High Court of Karnataka vide Notification dated March 23 and March 24, 2020, applicable to the High Court of Karnataka, Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi, and all District and Trial Courts, Family Courts, Labour Courts, Industrial Tribunals in the State shall **stand extended till April 14, 2020.**

All the Judicial Officers and Court staff members shall not leave their respective Headquarters.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(Rajendra Badamikar)
Registrar General